

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3300
ANSWERED ON:17.03.2015
STATUTORY BENEFITS TO HEC EMPLOYEES
Choudhary Shri Ram Tahal

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether statutory benefits of the employees of Heavy Engineering Corporation, (HEC), Ranchi are pending for a long time even after the retirement of such employees;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government to ensure that the said payments are made in time and the success achieved in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

(a) & (b): HEC had informed that the Company could not pay the statutory dues viz. gratuity to retired employees of HEC since 2011 due to acute financial crunch. This was on account of increased working capital requirement due to increase in requirement of Letter of Credit and Bank Guarantee and increase in various costs.

(c): HEC had requested for a loan of Rs. 47.89 cr to liquidate the statutory dues up to 31.3.2014. The Government has sanctioned a loan of Rs. 47.89 cr to HEC in September 2014 for liquidating the statutory dues of retired employees of HEC up to 31.3.2014.